O.A./258/88

CORAM : Hon'ble Mr. P.H. Trivedi

.. Vice Chairman

Hon'ble Mr. R.C. Bhatt

Judicial Member

12.3.1991

Learned advocate Mr. A.M. Saiyed for the petitioner wants some time as in part there is compliance and if further development in his favour takes place, he may not press for the application. Accordingly, the case is adjourned in first week of April, 1991.

(R C Bhatt)

Judicial Member

(P H Trivedi) Vice Chairman

*Mogera

O.A./258/88

Coram : Hon'ble Mr.P.H.Trivedi : Vice Chairman

Hon'ble Mr.R.C.Bhatt : Judicial Member

05/04/1991

Mr.A.M.Saiyad learned advocate for the applicant states that he wants to withdraw the application and files an application for this purpose. This can be taken on record. The case OA/258/88 stands disposed of.

(R.C.Bhatt)

Judicial Member

(P.H.Trivedi) Vice Chairman